

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1816
ANSWERED ON 04/08/2023

DEVELOPMENT OF MINERAL PARK IN JHARKHAND

1816. SHRI ADITYA PRASAD:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Special Economic Zones (SEZs) have been developed as Coastal Economic Zone, Textile Park, Food Park, National Investment and Manufacturing Zone etc. on the lines of multi-modal mechanism as per the availability of resources in the country, if so, the details thereof;
- (b) whether there is any plan to develop mineral park on the basis of availability of natural resources and minerals like iron, mica, copper, coal, bauxite etc. in the State of Jharkhand;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): Special Economic Zone Rule, 2006 have been amended vide notification G.S.R. 940(E) dated 17th December, 2019, which, inter-alia, stipulated that all existing notified SEZ shall be deemed to be a multi-sector SEZ, thereby allowing co-existence of units of different sectors in SEZ.

(b) to (d): No such proposal is under consideration at present.
